COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

IA NO. 1821 & 1820 of 2018 IN DFR NO. 3603 OF 2018

Dated: 20th December, 2018

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present:

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Indian Wind Power Association Maharashtra State Council Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Neha Garq for

Ms. Dipali Sheth

Counsel for the Respondent(s)

ORDER

Issue notice to the Respondents on the IA Nos.1821 of 2018 & 1820 of 2018 returnable on <u>06.02.2019</u>. Dasti, in addition is permitted.

List the matter on <u>06.02.2019</u>.

(Ravindra Kumar Verma) **Technical Member**

(Justice N.K. Patil) **Judicial Member**

pr/ss